

time the National Integration Council has been deliberating on the long term measures for maintaining communal harmony. The report of the Sub-Group of the Standing Committee of the National Integration Council which makes some useful suggestions for strengthening national integration and communal harmony has been commended to the State Governments.

Lessons have been drawn from the recent riots e.g. the Meerut (U.P.) and based upon this experience a fresh set of guidelines has been circulated to the State Governments on 26th February, 1988.

Arrest of a Former Naval Officer

163. SHRI H.M. PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a former Indian Naval Officer was recently arrested while trying to smuggle out classified documents ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). A former Indian Naval Officer was arrested at Bombay on May 30, 1988 while leaving for New York by an Air India flight. Some documents were recovered following a search of his booked passage. A case u/s 3 of the Official Secrets Act was registered against him at Sahar Police Station Bombay on the same day.

Space Projects for July 1988

164. DR. KRUPASINDHU BHOI : Will the PRIME MINISTER be pleased to state :

(a) the different space projects scheduled to be launched in July, 1988 ;

(b) the number of them which have been launched with results thereof ; and

(c) if not, the preparation made for launching those space projects ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNO-

LOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) The Space Projects scheduled for July 1988 were :

(i) Launch of second developmental flight of Augmented Satellite Launch Vehicle-D2 (ASLV-D2) (to achieve capability to launch 150 KG class satellites).

(ii) The Stretched Rohini Satellite Series-2 (SROSS 2) on board ASLV-D2 (for remote sensing/scientific mission).

(iii) Launch of Indian National Satellite-IC (INSAT-IC) to serve as an on-orbit active spare for operational INSAT-1B Satellite).

(b) and (c).

(i) The launch of ASLV-D2 with SROSS-2 took place from Sriharikota on July 13, 1988. The Mission, however, has not been successful.

(ii) The INSAT-IC was launched on July 22, 1988 by ARIANE from KOUROU, French Guyana.

Employment Generation in Rural Areas

165. DR. KRUPASINDHU BHOI : Will the Minister of PLANNING be pleased to state :

(a) whether there is a need to generate additional employment in the rural areas ;

(b) if so, the steps taken in this direction ;

(c) the plan formulated in the Seventh Plan in this regard ; and

(d) the steps taken to implement the Plan ?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI) : (a) Yes, Sir.

(b) and (c). In addition to the growth of activities of different sectors like Agriculture, Irrigation, Forest and Environment and

Statement

Financial and Physical Performance Under IRDP, NREP and RLEGP During 1985-86, 1986-87 and 1987-88

A. Financial Performance

Year	I.R.D.P.		N.R.E.P.		R.L.E.G.P.	
	Outlay	Actual Expenditure	Outlay	Actual Expenditure*	Outlay	Actual Expenditure*
1985-86	407.36	441.10	577.74	531.95	606.33	435.07
1986-87	543.82	613.38	736.34	690.32	684.40	635.88
1987-88	613.38	693.03	924.97	751.14	682.05	620.08

* Outlays for NREP and RLEGP include value of foodgrains.

* Expenditure figures under NREP and RLEGP do not include subsidy on foodgrains and transportation.

B. Physical Performance

Year	Target Achievement	IRDP (Million Nos.)	NREP (Million Mandays)	RLEGP (Million Mandays)
	1	2	3	4
1985-86	Target	2.47	228.00	205.73
	Achievement	3.06	316.41	237.98

1	2	3	4	5
1986-87	Target	3.50	275.08	236.45
	Achievement	3.74	395.39	305.57
1987-88	Target	3.96	369.80	268.41
	Achievement	4.16	352.51	293.51

Village and Small Scale Industries etc., which are labour intensive, as envisaged in the Seventh Plan document, specific self and wage employment programmes like Integrated Rural Development Programme (IRDP), National Rural Employment Programme (NREP) and Rural Landless Employment Guarantee Programme (RLEGP) are being continued during the Seventh Plan with substantially higher outlays and a sharper focus.

(d) A statement showing the financial and physical performance under IRDP, NREP and RLEGP during the first three years of the Seventh Five Year Plan is given below. (See columns 233-236).

[*Translation*]

Allotment of Government Accommodation to Employees of Central Ordnance Depot, Kanpur

166. SHRI JAGDISH AWASTHI : Will the Minister of DEFENCE be pleased to state :

(a) the number of civilian employees working in Central Ordnance Depot at Kanpur ;

(b) the number of those civilian employees out of them who have been allotted Government accommodation ; and

(c) the steps being taken by Government to solve the accommodation problem of these employees ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) : (a) 3547.

(b) 14.

(c) The matter has already been taken up with the concerned authorities for provision of additional accommodation for allotment to the employees of Central Ordnance Depot, Kanpur.

12.00 hrs.

(*Interruptions*)

[*English*]

MR. SPEAKER : I have allowed Mr. Dandavate.

(*Interruptions*)

PROF. MADHU DANDAVATE (Rajapur) : We have given Adjournment Motion on the failure of the Government to take note of the documentary evidence published in the newspapers about Bofors. (*Interruptions*).

[*Translation*]

MR. SPEAKER : Why all of you are making a noise ?

(*Interruptions*)

[*English*]

MR. SPEAKER : Look here, if all of you shout, I cannot hear. I cannot listen to all and this is irregular. Why are you shouting ? I will give chance to whoever I allow. So simple it is. I will allow you, but not like this.

PROF. MADHU DANDAVATE : Listen to those who have given Adjournment Motions Sir. (*Interruptions*)

MR. SPEAKER . Please sit down.

(*Interruptions*)

PROF. MADHU DANDAVATE : Give us the fundamental right to persuade you Sir !

MR. SPEAKER : Yes, you are right. I am going to give it to you. I have already acceded to your submissions, whatever they are. There is no problem.

(*Interruptions*)

SHRI INDRAJIT GUPTA (Basirhat) : Even without giving any notice they are getting up and shouting. (*Interruptions*)

MR. SPEAKER . You cannot argue anything before my permission. So simple it is. We have to go by the rules laid down by you You have given me Adjournment Motions.

(*Interruptions*)

MR. SPEAKER : Listen to me now. I am going to say something about that now. The subject which you have given I have already covered that and it comes under that Rule.

(*Interruptions*)

MR. SPEAKER : Now listen, just let